

(c) how far it will go in inculcating a sense of character building among students of both sexes ; and

(d) the recommendations made by the 13th annual conference of the Indian Association of Dermatologists, Venercologists and Leprologists held in Cochin recently and the reaction of Government thereto ?

THE MINISTER [OF EDUCATION (SHRI K.C. PANT) : (a) The question of introducing sex education in all its aspects in the school curriculum has not been considered so far. However, human reproductive biology has been introduced in biology curriculum under the ten year curriculum framework of NCERT.

(b) and (c). Do not arise.

(d) Information is being collected about the proceedings of this conference. Their recommendations and government's views thereon will be laid on the Table of the Sabha.

Introduction of a New Shuttle Between Kharagpur and Bhadrak

289. **SHRI CHINTAMANI JENA :** Will the Minister of RAILWAYS be pleased to state :

(a) whether the South Eastern Railway Authorities have agreed to introduce a new shuttle express train from Kharagpur (West Bengal) to Bhadrak in Orissa ;

(b) if so, reasons for not introducing it so far ;

(c) the steps being taken to introduce it immediately considering the demand of the public of the area ; and

(d) by what time it will be introduced ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) to (d). A pair of express trains i.e. 467 UP/468 Dn has already been introduced between Kharagpur and Bhadrak w.e.f. 1.10.1984.

12.00 hrs.

PAPERS LAID ON THE TABLE

[English]

Copyright (Amendment) Rules, 1984, Annual Reports and Reviews on the working of Bal Bhawan Society (India) New Delhi for 1983-84, Maulana Azad Medical College of Technology Bhopal for 1983-84, Central Tibetan School Administration, New Delhi for 1983-84 etc. etc.

THE MINISTER OF EDUCATION (SHRI K.C. PANT) : I beg to lay on the Table—

(1) A copy of the Copyright (Amendment) Rules, 1984 (Hindi and English versions) published in Notification No. G.S.R. 602 (E) in Gazette of India dated the 10th August, 1984, under sub-section (3) of section 78 of the Copyright Act, 1957. [Placed in Library. See. No. LT-173/85]

(2) (i) A copy of the Annual Report (Hindi and English versions) of Bal Bhawan Society (India), New Delhi, for the year 1983-84, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Bal Bhawan Society (India), New Delhi, for the year 1983-84.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See. No. LT-174/85].

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Maulana Azad College of Technology, Bhopal, for the year 1983-84.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Maulana Azad College of Technology, Bhopal, for the year 1983-84. [Placed in Library. See. No. LT-175/85].

(5) (i) A copy of the Annual Report (Hindi and English versions) of the